GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1801

TO BE ANSWERED ON NOVEMBER 28, 2019

CONSTRUCTION OF HOUSES UNDER URBAN HOUSING SCHEMES

NO. 1801. SHRI PANKAJ CHAUDHARY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses proposed to be constructed under Urban Housing Scheme, State-wise;
- (b) the details of the houses constructed under Urban Housing Schemeso far, State-wise;
- (c) the number of houses sanctioned to be constructed under Urban Housing Scheme in the country specially in the State of Uttar Pradesh;
- (d) whether the Government proposes to formulate any action plan to facilitate availability of interest free debt to meet the increasing requirement of housing in the urban areas in Uttar Pradesh; and
- (e) if so, the timeline by which it shall be done and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since

25.06.2015 for providing assistance to States/Union Territories (UTs), including the state of Uttar Pradesh, for addressing the housing requirement in urban areas. States/Union Territories (UTs) have undertaken demand survey under the Scheme for assessing actual demand of housing. The validated demand reported by

States/UTs so far is around 112 lakhs.

Based on the project proposals received so far from States/UTs, total 93,00,949 houses have been sanctioned under the scheme; out of this 55,40,801 are at various stages of construction and 28,06,465 are completed/delivered.State/UT-wise details are at Annexure.

A total of 14,51,384 houses have been sanctioned for the State of Uttar Pradesh; out of this 8,70,251 are at various stages of construction and 3,50,810 have been completed/delivered.

(d): No, Sir.

(e): Does not arise.

State/UT wise details of houses, including State of Uttar Pradesh, proposed to be constructed along with houses grounded for construction and completed so far under urban housing scheme of PMAY(U)

S.No.	State/UTs	Houses Sanctioned (Nos)	Houses Grounded for Construction	Houses completed * (Nos)
1	A&N Island (UT)	612	36	20
2	Andhra Pradesh	13,75,149	6,88,961	3,12,898
3	Arunachal Pradesh	7,230	6,870	1,645
4	Assam	96,957	50,368	15,395
5	Bihar	3,02,634	1,45,447	58,212
6	Chandigarh (UT)	296	5,256	5,256
7	Chhattisgarh	2,54,092	1,72,489	61,752
8	D&N Haveli (UT)	4,812	3,900	2,088
9	Daman & Diu (UT)	1,211	818	670
10	Delhi (UT)	15,947	56,527	39,927
11	Goa	727	668	668
12	Gujarat	5,96,238	4,81,243	3,43,649
13	Haryana	2,66,147	43,160	18,160
14	Himachal Pradesh	9,919	7,198	2,740
15	Jammu & Kashmir (UT)	45,969	24,646	5,266
16	Jharkhand	1,96,892	1,30,099	68,021
17	Karnataka	5,91,137	3,25,783	1,57,741
18	Kerala	1,25,356	95,851	56,657
19	Ladakh (UT)	1,777	847	342
20	Lakshadweep (UT)	-	-	-
21	Madhya Pradesh	7,51,658	5,42,286	2,93,612
22	Maharashtra	11,42,152	4,41,419	2,47,306
23	Manipur	42,823	24,291	3,206
24	Meghalaya	4,671	1,571	1,067
25	Mizoram	30,259	10,220	2,113
26	Nagaland	32,001	20,552	3,849
27	Orissa	1,42,331	94,474	54,727
28	Puducherry (UT)	13,375	8,112	2,581
29	Punjab	79,310	43,455	17,884
30	Rajasthan	1,96,614	1,06,627	73,163
31	Sikkim	536	508	243
32	Tamil Nadu	7,33,166	5,48,846	2,57,011
33	Telangana	2,15,242	1,82,302	95,798
34	Tripura	80,427	50,923	38,761
35	Uttar Pradesh	14,51,384	8,70,251	3,50,810
36	Uttarakhand	37,862	19,171	11,362
37	West Bengal	4,07,993	2,89,583	1,55,822
	Total^	93,00,949	55,40,801	28,06,465

^{*} Including incomplete works of earlier JnNURM taken up post 2014.

[^]Including additional 46,043 beneficiaries and Rs. 1,670.45 cr for Interest subsidy released recently to Central Nodal Agencies (CNAs) for disbursement under Credit Linked Subsidy Scheme (CLSS) of PMAY(U).